

**Shortage of High Speed Diesel**

255. SHRIMATI MRINAL GORE:  
Will the Minister of PETROLEUM,  
CHEMICALS AND FERTILIZERS  
be pleased to state:

(a) whether there is shortage of supply of high speed diesel oil in some parts of the country;

(b) if so, what steps have been taken to meet the demand; and

(c) whether any further imports have been proposed?

THE MINISTER OF PETROLEUM,  
CHEMICALS AND FERTILIZERS  
(SHRI H. N. BAHUGUNA): (a) Due to a sudden spurt in demand, some shortages of very brief durations were experienced in relation to High Speed Diesel in certain areas of North-West India during the second half of May, 1977.

(b) Despatches were stepped up to these locations to meet the additional demand and the position was monitored on a day-to-day basis. As a result, full demands of HSD were met.

(c) In addition to the normal imports from USSR under the Trade Plan, some further imports have been arranged during the month of June, 1977.

**Notices to Companies on Advertisements in Souvenir of Political Parties**

256. SHRIMATI MRINAL GORE:  
DR. BAPU KALDATE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have issued notices to registered companies to report the number of advertisements issued to souvenir or other publicity literature of political parties;

(b) if so, the facts thereof; and

(c) number of advertisements and the amounts given to Congress Party (I) through them prior to Lok Sabha Elections in 1977?

THE MINISTER OF EDUCATION,  
SOCIAL WELFARE AND CULTURE  
(DR. PRATAP CHANDRA CHUNDER): (a) and (b). The Registrars of Companies have written to public limited companies and the companies belonging to large Industrial Houses to furnish details of amounts paid, if any, to political parties during the period 1-1-74 to 31-3-77 for inserting advertisements in souvenirs/bulletins published or to be published by them.

(c) These particulars have not yet been received.

**Irregular Reservation and sale of tickets at Delhi, New Delhi and Bombay**

257. SHRIMATI MRINAL GORE:  
SHRI BRIJ BHUSHAN  
TIMAR:  
DR. BAPU KALDATE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken any steps to stop irregular reservation and sale of railway tickets at Delhi, New Delhi, Bombay Central and V.T.;

(b) if so, the salient features thereof; and

(c) number of persons and travel agents apprehended till May 20, 1977?

THE MINISTER OF RAILWAYS  
(PROF. MADHU DANDAVATE):  
(a) Yes.

(b) The following important steps have been taken:

(i) The time limit for advance reservation has been made six months to avoid blocking of accommodation by unauthorised agents and other un-social elements;

- (ii) Reservation procedures have been streamlined and arrangements tightened up and surprise checks including by the Vigilance Department have been intensified;
- (iii) Additional booking windows and reservation counters are opened and their working hours extended during rush periods to cater to the requirements of passengers;
- (iv) Additional accommodation has been provided by introducing new trains, augmenting the loads of existing trains, extending their run, increasing the frequency of weekly/biweekly trains and running of a large number of holiday specials.

(c) During the period 1-1-1977 to 20-5-1977, 348 persons and travel agents were detected/apprehended in Bombay and Delhi.

#### **Import of Penicillin from Farmafin of Italy**

258. SHRIMATI MRINAL GORE:  
DR. BAPU KALDATE:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Indian Drugs and Pharmaceutical Limited has entered into a technical collaboration for the import of penicillin with Farmafin, an Italian firm;
- (b) whether any tenders were invited for the import of penicillin;
- (c) whether Farmafin had participated in the tender; and
- (d) if not, on what terms and conditions the tender for import of penicillin was awarded to Farmafin?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No technical collaboration agreement for import of penicillin with Farmafin, an Italian firm, has been entered into by the Indian Drugs & Pharmaceuticals. The import of penicillin is banned.

(b) to (d). Does not arise.

#### **Fatal Accidents in Workshop in CLW**

259. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of fatal accidents during the last two years in the workshop in Chittaranjan Locomotive Works;

(b) how these have been tackled; and

(c) the steps taken to minimise the accidents?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) One.

(b) and (c). In order to prevent all possible accidents in the Workshop of the Chittaranjan Locomotive Works, the statutory safety measures prescribed under the Factories Act are complied with. The need to use safety belts while attending to hazardous work has also been emphasised besides staff having been made safety conscious by personal contact, lectures, and display of posters.

#### **Recruitment of Casual Labourers at CLW**

260. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of casual labourers employed at present at Chittaranjan Locomotive Works;